

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No.402/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company	Harsh Vardhan Kajaria & Ors-Vs-Metro Infrastructure Development Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 ANJAN KUMAR ROY, FCS

RESPONDENTS IN CP
APPLICANTS IN IA 431

[Signature]
05/12/17

1. Mr D.N. Sharma } Adv
2. Mr T.K. Chatterjee } Adv

[Signature]
Petitioner
no. 4

[Signature]
5/12/17

1. MR. Ratnanko Banerjee, Adv

2. MR. NIRMALYA DASGUPTA, Adv

3. MR. SHOUNAK MITRA, Adv

4. MRS. DEBJANI CHATTERJEE, Adv

5. MS. ARYAA CHATTERJEE, Adv

for all the
petitioners
no 1 to 4

[Signature]
5/12/17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 07/02/2018 for disposal of I.A. No. 431/KB/2017.

Interim order, if any, is extended till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)